Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 46/2019 in O.A. No. 1784/2018

This the 1st day of November, 2019

Hon'ble Mr. R.N. Singh, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Sh. Mandeep Singh, S/o Shri Manmohan Singh R/o B-215, Fateh Nagar, New Delhi- 110018 Age 50

Post: LDC Group: C

...Petitioner

(By Advocate: None)

VERSUS

Ms. Richa ADM (Central) Government of NCT of Delhi 14, Darya Ganj, Delhi- 110002

...Respondent

(By Advocate: None)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member(J):

Sh. Mandeep Singh, petitioner and Sh. Rakesh Kumar Sharma, Naib Tehsildar, departmental representative appears for the respondent.

CP 46/2019 in OA 1784/2018

- 2. The departmental representative places on record a copy of the affidavit dated 01.11.2019 along with the order dated 01.04.2019 (Annexure A-1) therewith. We have perused the affidavit as well as the documents annexed therewith and it transpires that the directions of this Tribunal in the order dated 04.05.2018 in the aforesaid OA have been duly complied with. This is also confirmed by the petitioner, who is present in court.
- 3. Accordingly, the CP is closed. Notice stands discharged.

(Aradhana Johri) Member (A) (R.N. Singh) Member (J)

/akshaya/